

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 454/1998
New Delhi this the 8th August, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (J)
HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

Nand Lal, S/o Sh. Mans Nath,
C-49, S.T.C. Colony, Mehrauli Road,
New Delhi-110017

(present none)

Versus

1. Govt. of N.C.T. Delhi
through Secretary (Medical)
5, Shiam Nath Marg,
Delhi
2. Jt. Secretary cum PHC (Medical II)
J.L. Road,
New Delhi-2
3. Superintendent
G.B. Pant Hospital
New Delhi

... Respondents

(By: Advocate Ms. Sabhana proxy for Mr. Vijay
Pandita)

ORDER (Oral)

HON'BLE MR. KULDIP SINGH, MEMBER (J):-

None appears for the applicant even on the second call. It appears that applicant is not interested in pursuing this case further. The O.A. is, therefore, dismissed in default and non-prosecution. No costs.


(S.A.T. RIZVI)
Member(A)


(KULDIP SINGH)
Member(J)

SKA